

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI SPECIAL BENCH

Item 6

IA 887/2023 IN C.P. (IB)/93(MB)2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **15.03.2023**

NAME OF THE PARTIES: - **ARCHISHA STEELS PRIVATE LIMITED**
VS
AJS IMPEX PRIVATE LIMITED

Appearance (via video-conference):

For the Applicant IN

IA 887/2023

: Adv. Rubina Khan, Adv.

Mohammed Varawala i/b Fortis India Law

For the Respondent

: None present

Section 60(5), 7 of IBC, 2016

ORDER

IA 887/2023

This is an application filed by the Applicant for early hearing of the Interlocutory Application No. 3951/2022. Ld. Counsel appearing for the applicant submits that IA 3951/2022 has already been heard and allowed on 09.03.2023 hence the IA 887/2023 becomes infructuous. Accordingly, the same is disposed of.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

Jagdish